

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 141**  
**(CAA)- 07(PB)/2019**

**IN THE MATTER OF:**

Ankur Buildtech Pvt Ltd with Grovy India Ltd.

.... Applicant

**Order under Section 230-232 of the Companies Act**

**Order delivered on 06.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

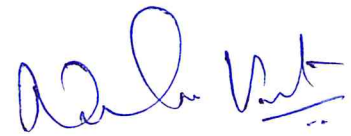
**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

**ORDER**

By Order of the Bench, the matter is listed on 08.04.2019.



**(Nirmala Vincent)**  
**Court Officer**

06.03.2019  
Ritu Sharma